

O.A.566/88

Dated 18-8-93

None for the applicant. Mr. P.M.Pradhan  
for the respondents.

Neither the applicant nor his counsel  
had appeared on the last occasion i.e.  
on 7-7-93 though notice was served on them on  
12-5-93 . For today's hearing also notice had  
been served on 13-7-93 but still there is no  
representation on behalf of the applicant.  
Therefore, it appears that the applicant is  
not interested in prosecuting this case. The  
case is dismissed for default in appearance  
of the applicant.

*Lakshmi*  
(Smt.L.Swaminathan)  
Member(J)

*M.Y.*  
(M.Y.Priolkar)  
Member(A)

*dr 1818195*  
order/Judgement despatched  
to Applicant/Respondent(s)  
on 25/8/93

*See  
20/8/*